

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No. 4367 of 2020**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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For the Petitioner : Mr. R.S. Mazumdar, Sr. Advocate  
For the State : Mr. Prabhu Dayal Agrawal, APP

**02/ 20.07.2020** Heard through V.C.

2. At the request of the learned senior counsel for the petitioner, defects as pointed out by the registry, is hereby ignored.
3. Call for the case diary and criminal antecedent report of the petitioner from the court concerned.
4. Put up this case on **24.08.2020**.

**(Deepak Roshan, J.)**

Pramanik/